GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA UNSTARRED QUESTION NO-2262

ANSWERED ON MONDAY, DECEMBER 9/AGRAHAYANA 18, 1946 (SAKA)

LOANS WRITTEN OFF BY PUBLIC SECTOR BANKS

2262. SHRI ANAND BHADAURIA

Will the Minister of FINANCE be pleased to state:-

(a) the details of loans written off by public sector banks during the last five years and the current financial year, year-wise and bank-wise;

(b) the details of ten biggest beneficiaries of the above written-off loans, bank-wise and year-wise; and

(c) the details of bad-debt recovered by various PSBs during the last five years and the current year, bank-wise and year-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PANKAJ CHAUDHARY)

(a) to (c): Banks write-off non-performing assets (NPAs), including, inter-alia, those in respect of which full provisioning has been made on completion of four years, as per the Reserve Bank of India guidelines and policy approved by banks' Boards. Such write-off does not result in waiver of liabilities of borrowers and therefore, it does not benefit the borrower. The borrowers continue to be liable for repayment and banks continue to pursue recovery actions initiated in these accounts through various recovery mechanisms available to them, such as filing of a suit in civil courts or in Debts Recovery Tribunals, action under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002, filing of cases in the National Company Law Tribunal under the Insolvency and Bankruptcy Code, 2016, through negotiated settlement/compromise, and through sale of NPAs.

Bank-wise and year-wise details of loans written-off and amount recovered in NPAs, including recovery from written-off loans, by public sector banks during the last five financial years and the current financial year are at **Annex-1** and **Annex-2** respectively.

Annex-1

Lok Sabha Unstarred question no. 2262, regarding Loans Written off by Public Sector Banks

					(Amou	nts in crore Rs.)
Bank	FY	FY	FY	FY	FY	FY 2024-25*
	2019-20	2020-21	2021-22	2022-23	2023-24	(till 30.9.2024)
Bank of Baroda	15,912	14,782	17,967	17,998	10,518	5,925
Bank of India	7,618	8,815	10,443	8,694	9,897	2,316
Bank of Maharashtra	5,698	4,931	3,118	1,491	990	487
Canara Bank	7,498	7,642	8,210	4,472	11,827	5,088
Syndicate Bank	4,934	Merged with Canara Bank				
Central Bank of India	4,169	5,992	1,236	10,258	10,001	68
Indian Bank	3,032	8,371	8,347	7,952	8,734	2,928
Allahabad Bank	9,120	Merged with Indian Bank				
Indian Overseas Bank	16,405	4,618	3,769	3,412	7,179	621
Punjab and Sind Bank	1,781	71	1,134	2,283	796	944
Punjab National Bank (PNB)	13,365	15,877	18,312	16,578	18,317	8,061
Oriental Bank of Commerce	3,351	Merged with PNB				
United Bank of India	1,728					
State Bank of India	52,362	34,402	19,666	24,061	16,161	8,312
UCO Bank	12,479	9,410	3,851	2,575	1,938	941
Union Bank of India (UBI)	8,417	16,983	19,484	19,175	18,264	6,344
Andhra Bank	4,195	Merced with UBI				
Corporation Bank	3,814					

Loans written-off by Public Sector Banks

Source: RBI

* RBI provisional data for FY 2024-25

Annex-2

Lok Sabha Unstarred question no. 2262, regarding Loans Written off by Public Sector Banks

Recovery in	NPAs by	Public Sector	Banks
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Y 2-23 0,572	FY 2023-24	FY 2024-25* (till 30.9.2024)		
		(+11 30 0 2024)		
),572		(IIII JU. 9. 2024)		
	7,199	4,535		
7,236	7,720	4,166		
1,876	1,610	968		
7,029	9,095	4,358		
Merged with Canara Bank				
1,505	3,402	1,542		
7,039	6,654	2,892		
Merged with Indian Bank				
1,229	3,614	844		
1,818	1,600	223		
5,309	13,206	4,854		
- Merged with PNB				
2,979	2,227	1,282		
	11 277	4,552		
2,827	11,	· · ·		
2,827 d with	, ,			
	1,229 1,818 5,309 d with 0,122 2,979	1,229 3,614 1,818 1,600 5,309 13,206 d with PNB 0,122		

Source: RBI

* RBI provisional data for FY 2024-25
